

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

166(ND)13

**CORAM:**

**PRESENT: MR. S.K. MOHAPATRA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018.**

**NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s.  
Chintamani Metals Udyog Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:**

Non for the Petitioner

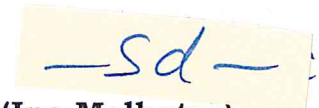
Mr. Mohd. Waseem Akram, Advocate for the  
Respondent.

**ORDER**

As the Member (Technical) has to attend another Court, renotify this case  
on 14th September, 2018.



**(S.K Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**